

2018
High Court, Appellate Side
Calcutta

DATED: CALCUTTA, THE 09th JULY, 2018

Schedule of Viva-voce in the process of Selection and Promotion to the post of **Additional District & Sessions Judge, Fast Track Court** belonging to the cadre of Civil Judge (Senior Division) towards filling up the 20 (twenty) vacancies declared vide Court's Notification No. 1333-R(JS) dated 02.04.2018, for the 60 eligible WBJs Officers (as listed in the schedule enclosed) in the substantive cadre of Civil Judge (Senior Division).

Venue : **Video Conference Court Room,
Main Building, 1st Floor,
High Court, Calcutta**

Date : **23rd, 24th, 25th, 26th, 30th and 31st July, 2018**
(10 officers each day as per Schedule enclosed)

Time : **03:00 P.M. onwards.**

Reporting Time & Place : **2.30 P.M. at the Chamber of the Registrar General,
Main Building, 1st Floor, High Court, Calcutta**

**SCHEDULE OF VIVA-VOCE OF ELIGIBLE OFFICERS COMING UNDER
THE ZONE OF CONSIDERATION FOR FILLING UP THE VACANCIES IN
FAST TRACK COURTS FOR THE YEAR 2018**

ON 23.07.2018

Sl. No.	NAME OF THE OFFICERS	PRESENT POSTING
1.	Shri Pradip Kumar Ray	CJ(SD), 2 nd Court, Krishnanagar, Nadia
2.	Shri Arabinda Pant	Judge, 2 nd Labour Court, Calcutta, on deputation
3.	Shri Fatik Chandra Mondal	CJ(SD), Arambagh, Hooghly
4.	Shri Hidayatullah Bhutia	CJ(SD), 6 th Court, Alipore, South 24-Parganas
5.	Shri Tito Rob	Registrar, District Judge's Court, Burdwan
6.	Shri Sridhar Chandra Su	CJ(SD), Bongaon, North 24-Parganas
7.	Salim Ahmed Ansari	Secretary, DLSA, Alipore, South 24-Parganas
8.	Shri Sabyasachi Chatteraj	Registrar, District Court, Paschim Medinipur
9.	Smt. Mukulika Sinha	CJ(SD), 2 nd Court, Malda
10.	Shri Sudip Bhattacharya	Law Officer, Directorate of Drug Control, Govt. of W.B.

ON 24.07.2018

11.	Shri Sanjay Chowdhury	CJ(SD), Tehatta, Nadia
12.	Shri Arjun Mukherjee	Registrar, Barasat, North 24-Parganas
13.	Shri Krishna Murari Prasad Gupta	CJ(SD), Serampore, Hooghly
14.	Shri Ratan Kumar Gupta	CJM, Burdwan
15.	Shri Sumit Adhikari	CJ(SD), Khatra, Bankura
16.	Shri Rajesh Guha Ray	CJ(SD), Ghatal, Paschim Medinipur
17.	Shri Biswajyoti Chatterjee	CJ(SD), Chanchal, Malda
18.	Shri Sadhan Mondal	CJM, Hooghly
19.	Shri Sisir Kumar Meyur	CJ(SD), 2 nd Court, Sadar, Paschim Medinipur
20.	Shri Suresh Singh	CJM, Raiganj, Uttar Dinajpur

ON 25.07.2018

21.	Shri Manoj Kumar Prasad	CJM, Malda
22.	Shri Priyajit Chatterjee	CJM, Darjeeling
23.	Shri Guru Das Biswas	Competent Authority, Metro Railway, Calcutta, on deputation,
24.	Shri Surajit Seal	Judge, Bench-2, PSCC, Calcutta
25.	Shri Ramendra Nath Makhal	Judge, 1 st Labour Court, Calcutta
26.	Shri Tarun Kumar Mondal	CJ(SD), 2 nd Court, Baruipur, South 24-Parganas
27.	Shri Prasun Ghosh	CJM, Paschim Medinipur
28.	Shri Debasis Chowdhury	CJ(SD), Diamond Harbour, South 24-Parganas
29.	Shri Prakash Chandra Barman	CJM, Suri, Birbhum
30.	Smt. Kumkum Chattopadhyay	CJM, Purulia

ON 26.07.2018

31.	Shri Nirupam Kar	CJM, Tamluk, Purba Medinipur
32.	Smt. Bipasha Mandol (Das)	Dy. A.G.O.T. Govt. of W.B.
33.	Abu Helal Manjurur Rahaman	Registrar, District Judge's Court, Alipore, South 24-Pgs.
34.	Shri Debanjan Ghosh	Deputy Registrar, WB Human Rights Commission, on deputation
35.	Shri Sarad Kumar Chettri	CJ(SD), Jangipur, Murshidabad
36.	Smt. Soma Chakraborty	Deputy Registrar, West Bengal Taxation Tribunal
37.	Shri Ananta Kumar Bardhan	CJM, Cooch Behar
38.	Shri Pradip Kumar Gangopadhyay	CJM, Alipore, South 24-Parganas
39.	Shri Ananta Kumar Singha Mahapatra	CJM, Bankura
40.	Smt. Mandakranta Saha	CJ(SD), Malda

ON 30.07.2018

41.	Smt. Suparna Bandyopahyay (nee Ghosh)	CJM, Balurghat, Dakshin Dinajpur
42.	Shri Arup Roy	CJ(SD), Islampur, Uttar Dinajpur
43.	Smt. Arpita Ghosh	CJ(SD), Haldia, Purba Medinipur
44.	Shri Bikash Lama	CJ(SD), Ranaghat, Nadia
45.	Karim Ur Reza	Secretary, DLSA, Uttar Dinajpur
46.	Shri Sandip Karmakar	CJ(SD), Dinhata, Cooch Behar
47.	Shri Indranil Chatterjee	CJ(SD), Alipurduar, Jalpaiguri
48.	Smt. Ratna Roy	ACJM, Buniadpur, Dakshin Dinajpur
49.	Shri Sandip Chakrabarti	ACJM, Asansol, Burdwan
50.	Shri Soumendra Nath Roy	Secretary, DLSA, Balurghat, Dakshin Dinajpur

ON 31.07.2018

51.	Shri Lilamoy Mondal	CJ(SD), Sealdah, South 24-Parganas
52.	Shri Sourav Bhattacharya	Jt. Registrar, O.S., High Court, Calcutta
53.	Shri Anan Chattopadhyay	Registrar, City Civil Court, Calcutta
54.	Shri Asish Gupta	CJ(SD), 1 st Court, Tamluk, Purba Medinipur
55.	Smt. Leena Goldar	ACJM, Ghatal, Paschim Medinipur
56.	Sushmita Mukerji	ACJM, Kandi, Murshidabad
57.	Smt. Dipa Shyam Ray	CJ(SD), 1 st Court, Asansol, Burdwan
58.	Smt. Anindita Ganguli	CJM, Krishnanagar, Nadia
59.	Smt. Barnali Das Gupta	Secretary, DLSA, Birbhum
60.	Shri Abhijit Ghosh	ACJM, Alipore, South 24-Parganas

The above-named officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Parganas, Purba & Paschim Medinipur, Nadia and Burdwan** are granted to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Dakshin Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-voce** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **"Leave on Duty"**.

By Order,

Sd/-

(Bibhas Ranjan De)
Registrar (Judicial Service)
High Court, A.S., Calcutta.

The 09th July, 2018.

2018
High Court, Appellate Side
Calcutta

No. 4483-A – 4488-A

Dated, Calcutta the 09th July, 2018

From: Sri Bibhas Ranjan De,
Registrar (Judicial Service)
High Court, Appellate Side,
Calcutta.

To :

- 1. All the District Judges of West Bengal,**
- 2. The Chief Judge, City Civil Court, Calcutta.**
- 3. The Chief Judge, Presidency Small Causes Court, Calcutta**
- 4. The Secretary, Judicial Department, Govt. of W.B.,**
Writers' Buildings, Kolkata – 700001
- 5. The Member Secretary, State Legal Services Authority, W.B.,**
City Civil Court Building, Kolkata – 700001.
- 6. The Registrar, Original Side, High Court, Calcutta**

Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court in the cadre of Civil Judge (Sr. Divn.) towards filling up 20 (twenty) vacancies declared vide Court's Notification No. 1333-R(JS) dated 02.04.2018 involving 60 eligible WBJS officers from the substantive cadre of Civil Judge (Senior Division).

Sir/Madam,

With reference to the above, I am directed to inform you that **viva-voce of 60 eligible WBJS officers** in the substantive cadre of Civil Judge (Senior Division) in the process of **selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court** is scheduled to be held on **23.07.2018, 24.07.2018, 25.07.2018, 26.07.2018, 30.07.2018 and 31.07.2018**, following the schedule as being **published in Court's website** and enclosed herewith.

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the eligible officers from the adjoining districts viz. **Kolkata, Howrah, Hooghly, North & South 24-Parganas., Purba & Paschim Medinipur, Nadia and Burdwan** to leave their respective stations **after court hours on the previous day before their respective scheduled dates of Viva-voce** while those from the far off districts viz. **Darjeeling, Jalpaiguri, Cooch Behar, Uttar Dinajpur, Malda, Birbhum, Murshidabad, Purulia and Bankura** are allowed to leave their respective stations **after court hours the day before the previous day of the scheduled date of viva-voce** pre-ensuring no inconvenience in the judgeship and all to remain away therefrom till joining back soon after the interview is over and their such absence will be treated as **"Leave on Duty"**.

You are therefore, requested to inform the concerned officers as listed in the schedule enclosed herewith and posted under your control accordingly, so that they, specially those posted in remote and far-off stations, may get adequate time for to and fro journey for the purpose.

This may be treated as important and urgent.

For further information, if any, the officers may be requested to visit the Court's website www.calcuttahighcourt.gov.in. The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.30 p.m.), over Phone No. (033)-2254-8065/2254-8226/2243-6080.

Yours faithfully,

Sd/-

Registrar (Judicial Service)

Encl.: Schedule of Viva-voce (3 sheets)

Memo No. 4489-A – 4496-A dated 09.07.2018.

Copy forwarded for information and necessary action to :

- (i) Shri Arabinda Panti, Judge, 2nd Labour Court, N.S. Building, Calcutta
- (ii) Shri Sudip Bhattacharya, Law Officer, Directorate of Drugs Control, Government of W.B., KIT Building, 5th Floor, P-16, India Exchange Place Extension, Kolkata – 73
- (iii) Shri Guru Das Biswas, Competent Authority, Metro Railway, Calcutta, 39/1, Rashbehari Avenue, Kolkata – 26
- (iv) Smt. Bipasha Mondal (Das), Dy. A.G.O.T., Govt. of W.B., New Secretariat Building, Kolkata – 700001.
- (v) Shri Debanjan Ghosh, Deputy Registrar, WB Human Rights Commission, Purta Bhavan, Block – BF, Salt Lake, Kolkata – 91
- (vi) Smt. Soma Chakraborty, Deputy Registrar, West Bengal Taxation Tribunal, Jalsampad Bhawan, Block-DF, Sector-1, Kolkata, West Bengal 700091
- (vii) Shri Ramendra Nath Makhal, Judge, 1st Labour Court, N.S. Building , Calcutta
- (viii) Shri Sourav Bhattacharya, Jt. Registrar (O.S.), High Court, Calcutta.

**Sd/-
Registrar (Judicial Service)**